

RCA No.360/2016
DDA Vs. Khub Chand Tyagi & Anr.

(Through V/C Cisco-Webex)

02.07.2020

At 11:15 AM to 12:00 Noon

Present : Ms. Jaya Goel, Ld. Counsel for the Appellant.

Sh. R.K.Verma, Ld. Counsel for respondents.

Part arguments on appeal heard.

Be listed for remaining F.A on 06.08.2020 at 11:00 AM.

Link be sent to the parties / counsels well on time. Let, a scanned copy of order-sheet be sent to Computer Branch for uploading, as per procedure.

(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 02.07.2020

RCA No.361/2016
DDA Vs. Chaudhary Ram Pal

(Through V/C Cisco-Webex)

02.07.2020

At 11:15 AM to 12:00 Noon

Present : Ms. Jaya Goel, Ld. Counsel for the Appellant.

Sh. R.K.Verma, Ld. Counsel for respondents.

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